

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-529(PB)/2017**

**IN THE MATTER OF:**

M/s. Shiv Shakti Store  
Vs.  
Pratham Housing Pvt. Ltd.

.... Applicant/petitioner

.... Respondent

**Order under Section 9**

**Order delivered on 29.01.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**


**Presents**

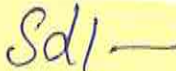
For the Applicant/petitioner: Mr. Anurag Sharma and Ms. Gunjan Mittal,  
Advocates

For the Respondent: Mr. Manoj Gupta, Director for Respondent  
Company

**ORDER**

On the request made by the learned counsel for the petitioner, hearing is deferred to 08.02.2018.

  
**(M. M. KUMAR)**  
**PRESIDENT**

  
**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**